



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.12.2023

NOTICE

Please take notice that the following matters listed on 14.12.2023 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 431 of 2023 & I.A. No. 2173, 3763 of 2023 (PH)	Crown Business Park Tower a Buyers Association, Faridabad Vs. Atul Kansal & Ors. With	Honey Khanna	Nidish Gupta R.K. Gupta Swaralipi Deb Roy Atul Kr. Kansal Rakesh Kumar-R2 A. Mishra-R3
2.	Comp. App. (AT) (Ins) No. 432 & 433 of 2023 (PH)	Amarjit Singh Suspended Director of Crown Realtech Pvt. Ltd. Vs. Atul Kansal & Ors. With	Siddharth Bhatli Lashita Dhingra	Rakesh Kumar-R2 Atul Kr. Kansal
3.	Comp. App. (AT) (Ins) No. 434 of 2023 (PH)	Cimco Projects Ltd. Vs. Crown Realtech Pvt. Ltd. & Ors.	Viplav Acharya	Swaralipi Deb Roy R.K. Gupta Atul Kr. Kansal

By order of Hon'ble Chairperson

-Sd/-

Registrar